

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: June 3, 2006

No. 314 /DR(S)/2006

Sri **Anil Kumar Ojha**, Additional District & Sessions Judge, Fast Track Court, Agra to be Additional District & Sessions Judge, Agra.

No. 315 /DR(S)/2006

Sri **Uma Shanker Pasi**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Varanasi.

No. 316 /DR(S)/2006

Sri **Piyush Chandra Srivastava**, Additional District & Sessions Judge, Fast Track Court, Agra to be Additional District & Sessions Judge, Agra.

No. 317 /DR(S)/2006

Sri **Rajiv Goyal**, Additional District & Sessions Judge, Fast Track Court, Agra to be Additional District & Sessions Judge, Agra.

No. 318 /DR(S)/2006

Sri **Hari Nath Prasad Agrawal**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Lucknow.

No. 319 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Syed Fariddudin Ashraf**, Additional District & Sessions Judge, Fast Track Court, Aligarh to be Additional District & Sessions Judge, Aligarh.

No. 320 /DR(S)/2006

Sri **Om Prakash Verma-II**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Fatehpur vice Sri Jishnu Kant.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Fatehpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 321 /DR(S)/2006

Sri **Jishnu Kant**, Special Judge/ Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge/ Special Judge, Balrampur vice Sri Syed Qutubuddin.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Balrampur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 322 /DR(S)/2006

Sri **Syed Qutubuddin**, Special Judge/ Additional District & Sessions Judge, Balrampur to be Additional District & Sessions Judge, Balrampur.

No. 323 /DR(S)/2006

Sri **Shyam Shanker**, Additional District & Sessions Judge, Fast Track Court, Aligarh to be Additional District & Sessions Judge, Aligarh.

No. 324 /DR(S)/2006

Sri **Shashank Shekhar**, Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Aligarh vice Smt. Ranjana Pandya.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Aligarh against the special court created for trying cases under the said Act.

No. 325 /DR(S)/2006

Smt. **Ranjana Pandya**, Special Judge/ Additional District & Sessions Judge, Aligarh to be Additional District & Sessions Judge/ Special Judge, Jhansi vice Sri Arun Kumar Gupta.

She is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 326 /DR(S)/2006

Sri **Arun Kumar Gupta**, Special Judge/ Additional District & Sessions Judge, Jhansi to be Additional District & Sessions Judge, Raebareli.

No. 327 /DR(S)/2006

Sri **Mohd. Zaheeruddin**, Additional District & Sessions Judge, Fast Track Court, Aligarh to be Additional District & Sessions Judge, Aligarh.

No. 328 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Tej Bahadur Singh**, Additional District & Sessions Judge, Fast Track Court, Allahabad to be Additional District & Sessions Judge, Allahabad.

No. 329 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Ajai Kumar Srivastava-I**, Additional District & Sessions Judge, Fast Track Court, Bulandshahar to be Additional District & Sessions Judge, Allahabad.

No. 330 /DR(S)/2006

Sri **Vinod Kumar Srivastava-IV**, Additional District & Sessions Judge, Fast Track Court, Allahabad to be Additional District & Sessions Judge, Allahabad.

No. 331 /DR(S)/2006

Sri **Babu Lal Kesarwani**, Additional District & Sessions Judge, Fast Track Court, Banda to be Additional District & Sessions Judge, Allahabad.

No. 332 /DR(S)/2006

Sri **Rajendra Kumar-III**, Additional District & Sessions Judge, Fast Track Court, Allahabad to be Additional District & Sessions Judge, Allahabad.

No. 333 /DR(S)/2006

Sri **Ram Krishna Upadhyay**, Additional District & Sessions Judge, Fast Track Court, Allahabad to be Additional District & Sessions Judge, Allahabad.

No. 334 /DR(S)/2006

Smt. **Vijay Laxmi**, Principal Judge, Family Court, Allahabad to be Additional District & Sessions Judge, Raebareli.

No. 335 /DR(S)/2006

Sri **Vir Singh Rana**, Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge, Muzaffarnagar.

No. 336 /DR(S)/2006

Sri **Jai Prakash-I**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Muzaffarnagar vice Sri Padam Nath Chaturvedi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Muzaffarnagar against the special court created for trying cases under the said Act.

No. 337 /DR(S)/2006

Sri **Padam Nath Chaturvedi**, Special Judge/ Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Lal Bahadur Singh-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Basti in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 338 /DR(S)/2006

Sri **Lal Bahadur Singh-I**, Special Judge/ Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Barabanki.

No. 339 /DR(S)/2006

Sri **Barsati**, Additional District & Sessions Judge, Fast Track Court, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 340 /DR(S)/2006

Sri **Hari Har Prasad Yadav**, Additional District & Sessions Judge, Fast Track Court, Saharanpur to be Additional District & Sessions Judge, Azamgarh.

No. 341 /DR(S)/2006

Sri **Naseer Ahmad-II**, Additional District & Sessions Judge, Fast Track Court, Azamgarh to be Additional District & Sessions Judge, Azamgarh.

No. 342 /DR(S)/2006

Sri **Brijendra Mohan Sinha**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge/ Special Judge, Azamgarh vice Sri Yash Pal Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Azamgarh against the special court created for trying cases under the said Act.

No. 343 /DR(S)/2006

Sri **Yash Pal Singh**, Special Judge/ Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Muzaffarnagar.

No. 344 /DR(S)/2006

Sri **Hari Singh-III**, Additional District & Sessions Judge, Fast Track Court, Baghpat to be Additional District & Sessions Judge/ Special Judge, Baghpat in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Baghpat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 345 /DR(S)/2006

Sri **Shiv Kumar Singh-II**, Additional District & Sessions Judge, Fast Track Court, Barabanki to be Additional District & Sessions Judge, Baghpat.

No. 346 /DR(S)/2006

Sri **Kamal Chaudhary**, Additional District & Sessions Judge, Fast Track Court, Bahraich to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Suresh Chandra Jain.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bahraich against the special court created for trying cases under the said Act.

No. 347 /DR(S)/2006

Sri Suresh Chandra Jain, Special Judge/ Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge/ Special Judge, Bahraich vice Sri Suresh Kumar Srivastava.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bahraich in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 348 /DR(S)/2006

Sri Suresh Kumar Srivastava, Special Judge/ Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Fatehpur.

No. 349 /DR(S)/2006

Sri Pratap Virendra Kushwaha, Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge, Pilibhit.

No. 350 /DR(S)/2006

Sri Rajendra Kumar Jain, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Shiv Ram.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

No. 351 /DR(S)/2006

Sri Shiv Ram, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 352 /DR(S)/2006

Sri Arun Kumar, Additional District & Sessions Judge, Bahraich to be Additional District & Sessions Judge, Ghaziabad.

No. 353 /DR(S)/2006

Sri Prabhuji, Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Varanasi.

No. 354 /DR(S)/2006

Sri Syed Sarwat Mahmood, Additional District & Sessions Judge, Fast Track Court, Ballia to be Additional District & Sessions Judge/ Special Judge, Ballia vice Sri Dhani Ram Sonkar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ballia against the special court created for trying cases under the said Act.

No. 355 /DR(S)/2006

Sri **Dhani Ram Sonker**, Special Judge/ Additional District & Sessions Judge, Ballia to be Additional District & Sessions Judge, Ballia.

No. 356 /DR(S)/2006

Sri **Hemant Kumar**, Additional District & Sessions Judge, Fast Track Court, Banda to be Additional District & Sessions Judge, Banda.

No. 357 /DR(S)/2006

Sri **Raj Kumar-II**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Rajan Singh Sachan.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Banda against the special court created for trying cases under the said Act.

No. 358 /DR(S)/2006

Sri **Rajan Singh Sachan**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Lakshmi Shanker Sahu.

No. 359 /DR(S)/2006

Sri **Lakshmi Shanker Sahu**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge/ Special Judge, Banda vice Sri Gopal Narain Sinha.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Banda in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 360 /DR(S)/2006

Sri **Gopal Narain Sinha**, Special Judge/ Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Banda.

No. 361 /DR(S)/2006

Sri **Rajendra Kumar-I**, Additional District & Sessions Judge, Banda to be Additional District & Sessions Judge, Khurja (Bulandshahar).

No. 362 /DR(S)/2006

Sri **Rama Kant Misra**, Additional District & Sessions Judge, Fast Track Court, Banda to be Additional District & Sessions Judge, Banda.

No. 363 /DR(S)/2006

Sri **Biplava Kumar**, Additional District & Sessions Judge, Fast Track Court, Mainpuri to be Additional District & Sessions Judge, Barabanki.

No. 364 /DR(S)/2006

Sri **Raj Kumar Tiwari**, Additional District & Sessions Judge, Fast Track Court, Barabanki to be Additional District & Sessions Judge, Barabanki.

No. 365 /DR(S)/2006

Smt. **Kalpna Misra**, Additional District & Sessions Judge, Fast Track Court, Barabanki to be Additional District & Sessions Judge, Barabanki.

No. 366 /DR(S)/2006

Sri **Ashok Kumar Misra**, Additional District & Sessions Judge, Fast Track Court, Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 367 /DR(S)/2006

Sri **Umesh Chandra Sharma**, Additional District & Sessions Judge, Fast Track Court, Mau to be Additional District & Sessions Judge, Bareilly.

No. 368 /DR(S)/2006

Sri **Naveen Srivastava**, Additional District & Sessions Judge, Fast Track Court, Mirzapur to be Additional District & Sessions Judge, Bareilly.

No. 369 /DR(S)/2006

Sri **Raj Bahadur Singh-I**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Unnao.

No. 370 /DR(S)/2006

Sri **Bharat Pandey**, Additional District & Sessions Judge, Fast Track Court, Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 371 /DR(S)/2006

Sri **Ram Raj Tiwari**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge, Sultanpur.

No. 372 /DR(S)/2006

Sri **Shiva Nand Misra**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Jalaun at Orai.

No. 373 /DR(S)/2006

Sri **Sardar Akhtar**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Gorakhpur.

No. 374 /DR(S)/2006

Sri **Lalta Prasad-III**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Chitrakoot.

No. 375 /DR(S)/2006

Sri **Pitam Singh**, Additional District & Sessions Judge, Fast Track Court, Farrukhabad to be Additional District & Sessions Judge, Bareilly.

No. 376 /DR(S)/2006

Sri **Riaz Haider Zaidi**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Gautam Budh Nagar vice Sri Anirudh Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gautam Budh Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 377 /DR(S)/2006

Sri **Anirudh Singh**, Special Judge/ Additional District & Sessions Judge, Gautam Budh Nagar to be Additional District & Sessions Judge, Gautam Budh Nagar.

No. 378 /DR(S)/2006

Sri **Prem Kumar Singh**, Additional District & Sessions Judge, Fast Track Court, Firozabad to be Additional District & Sessions Judge, Bareilly.

No. 379 /DR(S)/2006

Sri **Devendra Kumar Saxena**, Principal Judge, Family Court, Bareilly to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 380 /DR(S)/2006

Sri **Tejvir Singh**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Meerut.

No. 381 /DR(S)/2006

Sri **Subhash Chandra-II (Batra)**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Mathura.

No. 382 /DR(S)/2006

Sri **Anil Kumar Sharma**, Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Bulandshahar.

No. 383 /DR(S)/2006

Sri **Anil Kumar**, Additional District & Sessions Judge, Fast Track Court, Basti to be Additional District & Sessions Judge, Basti.

No. 384 /DR(S)/2006

Sri **Bhagwan Deo Misra**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge/ Special Judge, Basti vice Sri Ramesh Kumar Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Basti against the special court created for trying cases under the said Act.

No. 385 /DR(S)/2006

Sri **Ramesh Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Basti.

No. 386 /DR(S)/2006

Sri **Vigyan Ram Misra**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge/ Special Judge, Lucknow vice Sri Gyan Prakash (Shukla)-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lucknow against the special court created for trying cases under the said Act.

No. 387 /DR(S)/2006

Sri **Gyan Prakash (Shukla)-I**, Special Judge/ Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 388 /DR(S)/2006

Sri **Ram Autar Kaushik**, Additional District & Sessions Judge, Lucknow to be Additional District & Sessions Judge/ Special Judge, Bareilly vice Sri Arun Kumar Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bareilly against the special court created for

No. 389 /DR(S)/2006

Sri **Arun Kumar Singh**, Additional District & Sessions Judge/ Special Judge, Bareilly to be Additional District & Sessions Judge, Bareilly.

No. 390 /DR(S)/2006

Sri **Dharam Beer Singh**, Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Bareilly vice Sri Arvind Kumar Misra-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Bareilly in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 391 /DR(S)/2006

Sri **Arvind Kumar Misra-I**, Special Judge/ Additional District & Sessions Judge, Bareilly to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Satya Pal Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Varanasi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 392 /DR(S)/2006

Sri **Satya Pal Singh**, Special Judge/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Subhash Chandra Mangla.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etawah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 393 /DR(S)/2006

Sri **Subhash Chandra Mangla**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah.

No. 394 /DR(S)/2006

Sri **Umesh Chandra-II**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Hardoi.

No. 395 /DR(S)/2006

Sri **Ashok Kumar Rastogi-II**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Saharanpur vice Sri Kamla Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Saharanpur against the special court created for trying cases under the said Act.

No. 396 /DR(S)/2006

Sri **Kamal Singh**, Special Judge/ Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Lalitpur vice Sri Sudhir Kumar Saxena.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Lalitpur against the special court created for trying cases under the said Act.

No. 397 /DR(S)/2006

Sri **Sudhir Kumar Saxena**, Special Judge/ Additional District & Sessions Judge, Lalitpur to be Additional District & Sessions Judge, Faizabad.

No. 398 /DR(S)/2006

Sri **Virendra Vikram Singh**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Umesh Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Faizabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 399 /DR(S)/2006

Sri **Umesh Singh**, Special Judge/ Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 400 /DR(S)/2006

Sri **Niwas Prasad**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Faizabad vice Sri Vinod Kumar Misra.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Faizabad against the special court created for trying cases under the said Act.

No. 401 /DR(S)/2006

Sri **Vinod Kumar Misra**, Special Judge/ Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 402 /DR(S)/2006

Sri **Sagwa Singh**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge, Etawah.

No. 403 /DR(S)/2006

Sri **Ashok Kumar Singh-II**, Additional District & Sessions Judge, Basti to be Additional District & Sessions Judge, Raebareli.

No. 404 /DR(S)/2006

Sri **Narendra Deo Misra**, Additional District & Sessions Judge, Fast Track Court, Bhadohi at Gyanpur to be Additional District & Sessions Judge, Bhadohi at Gyanpur.

No. 405 /DR(S)/2006

Sri **Dina Nath Prasad**, Additional District & Sessions Judge, Fast Track Court, Unnao to be Additional District & Sessions Judge, Bhadohi at Gyanpur.

No. 406 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Brijesh Kumar Pandey**, Additional District & Sessions Judge, Fast Track Court, Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 407 /DR(S)/2006

Sri **Om Prakash Tripathi**, Additional District & Sessions Judge, Fast Track Court, Bijnor to be Additional District & Sessions Judge, Bijnor.

No. 408 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Jai Pal Singh-III**, Additional District & Sessions Judge, Fast Track Court, Faizabad to be Additional District & Sessions Judge, Budaun

No. 409 /DR(S)/2006

Sri **Ahibaran Singh**, Additional District & Sessions Judge, Fast Track Court, Budaun to be Additional District & Sessions Judge, Budaun.

No. 410 /DR(S)/2006

Sri **Prem Chandra**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Tarkeshwar Nath Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

No. 411 /DR(S)/2006

Sri **Tarkeshwar Nath Pandey**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Unnao vice Sri Ram Ashraya Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Unnao against the special court created for trying cases under the said Act.

No. 412 /DR(S)/2006

Sri **Ram Ashraya Singh**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge/ Special Judge, Siddharthnagar vice Sri Jagdish Prasad-III.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Siddharthnagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 413 /DR(S)/2006

Sri **Jagdish Prasad-III**, Special Judge/ Additional District & Sessions Judge, Siddharthnagar to be Additional District & Sessions Judge, Siddharthnagar.

No. 414 /DR(S)/2006

Sri **Narendra Kumar Rajoria**, Additional District & Sessions Judge, Siddharthnagar to be Additional District & Sessions Judge, Azamgarh.

No. 415 /DR(S)/2006

Sri **Ram Prakash-I**, Additional District & Sessions Judge, Azamgarh to be Additional District & Sessions Judge, Farrukhabad.

No. 416 /DR(S)/2006

Sri **Nisamuddin**, Additional District & Sessions Judge, Fast Track Court, Budaun to be Additional District & Sessions Judge, Budaun.

No. 417 /DR(S)/2006

Sri **Prem Singh-II**, Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Allahabad vice Sri Dinesh Kumar Shukla.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Allahabad against the special court created for trying cases under the said Act.

No. 418 /DR(S)/2006

Sri **Dinesh Kumar Shukla**, Special Judge/ Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Raebareli vice Sri Gokulesh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Raebareli against the special court created for trying cases under the said Act.

No. 419 /DR(S)/2006

Sri **Gokulesh**, Special Judge/ Additional District & Sessions Judge, Raebareli to be Additional District & Sessions Judge, Raebareli.

No. 420 /DR(S)/2006

Sri **Vinod Kumar Singh Rathore**, Additional District & Sessions Judge, Fast Track Court, Saharanpur to be Additional District & Sessions Judge, Budaun.

No. 421 /DR(S)/2006

Sri **Syed Waiz Main**, Additional District & Sessions Judge, Fast Track Court, Lucknow to be Additional District & Sessions Judge, Bulandshahar.

No. 422 /DR(S)/2006

Sri **Onkar Singh**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge, Fatehpur.

No. 423 /DR(S)/2006

Sri **Abdul Qadir**, Additional District & Sessions Judge, Fast Track Court, Bulandshahar to be Additional District & Sessions Judge, Bulandshahar.

No. 424 /DR(S)/2006

Sri **Arvind Kumar Jain**, Additional District & Sessions Judge, Fast Track Court, Bulandshahar to be Additional District & Sessions Judge, Bulandshahar.

No. 425 /DR(S)/2006

Sri **Ranjit Singh Yadav**, Additional District & Sessions Judge, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Pratapgarh vice Sri Pawan Kumar Jain.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pratapgarh against the special court created for trying cases under the said Act.

No. 426 /DR(S)/2006

Sri **Pawan Kumar Jain**, Special Judge/ Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge, Pratapgarh.

No. 427 /DR(S)/2006

Sri **Harshu Dayal Srivastava**, Additional District & Sessions Judge, Pratapgarh to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Rajiv Kumar Tripathi.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

No. 428 /DR(S)/2006

Sri **Rajiv Kumar Tripathi**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Farrukhabad.

No. 429 /DR(S)/2006

Sri **Girjesh Kumar Pandey**, Additional District & Sessions Judge, Fast Track Court, Gonda to be Additional District & Sessions Judge, Deoria.

No. 430 /DR(S)/2006

Sri **Pawan Kumar Chaurasia**, Additional District & Sessions Judge, Fast Track Court, Deoria to be Additional District & Sessions Judge, Deoria.

No. 431 /DR(S)/2006

Sri **Deepak Raj**, Additional District & Sessions Judge, Fast Track Court, Etah to be Additional District & Sessions Judge, Etah.

No. 432 /DR(S)/2006

Sri **Damodar Singh**, Additional District & Sessions Judge, Fast Track Court, Etawah to be Additional District & Sessions Judge, Etawah.

No. 433 /DR(S)/2006

Smt. **Kamini Pathak**, Additional District & Sessions Judge, Fast Track Court, Fatehpur to be Additional District & Sessions Judge, Etawah.

No. 434 /DR(S)/2006

Sri **Rajendra Babu Sharma**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Ghaziabad.

No. 435 /DR(S)/2006

Sri **Yogendra Singh-II**, Additional District & Sessions Judge, Fast Track Court, Moradabad to be Additional District & Sessions Judge, Faizabad.

No. 436 /DR(S)/2006

Sri **Jai Mangal Sharma**, Additional District & Sessions Judge, Fast Track Court, Faizabad to be Additional District & Sessions Judge, Faizabad.

No. 437 /DR(S)/2006

Sri **Dina Nath-I**, Additional District & Sessions Judge, Faizabad to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Pratap Singh-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 438 /DR(S)/2006

Sri **Pratap Singh-II**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Etah.

No. 439 /DR(S)/2006

Sri **Hari Krishna Dubey**, Principal Judge, Family Court, Faizabad to be Additional District & Sessions Judge, Fatehpur.

No. 440 /DR(S)/2006

Sri **Neeraj Kumar Sangal**, Additional District & Sessions Judge, Fast Track Court, Farrukhabad to be Additional District & Sessions Judge, Farrukhabad.

No. 441 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Akhilesh Kumar Tiwari**, Additional District & Sessions Judge, Fast Track Court, Firozabad to be Additional District & Sessions Judge, Firozabad.

No. 442 /DR(S)/2006

Sri **Pradeep Kumar Consul**, Additional District & Sessions Judge, Fast Track Court, Gautam Budh Nagar to be Additional District & Sessions Judge, Gautam Budh Nagar.

No. 443 /DR(S)/2006

Sri **Kamla Singh Yadav**, Additional District & Sessions Judge, Fast Track Court, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 444 /DR(S)/2006

Smt. **Sadhna Rani (Thakur)**, Additional District & Sessions Judge, Fast Track Court, Ghaziabad to be Additional District & Sessions Judge, Ghaziabad.

No. 445 /DR(S)/2006

Sri **Prashant Kumar Chakravarty**, Additional District & Sessions Judge, Fast Track Court, Gonda to be Additional District & Sessions Judge, Gonda.

No. 446 /DR(S)/2006

Sri **Shyam Behari Pandey**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge/ Special Judge, Gonda vice Sri Chinta Mani Tiwari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gonda against the special court created for trying cases under the said Act.

No. 447 /DR(S)/2006

Sri **Chinta Mani Tiwari**, Special Judge/ Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge, Gonda.

No. 448 /DR(S)/2006

Sri **Yogendra Singh-I**, Additional District & Sessions Judge, Gonda to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Amar Nath Upadhyay.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 449 /DR(S)/2006

Sri **Amar Nath Upadhyay**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Ghazipur vice Sri Brijesh Kumar Srivastava-III.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Ghazipur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 450 /DR(S)/2006

Sri **Brijesh Kumar Srivastava-III**, Special Judge/ Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Ghazipur.

No. 451 /DR(S)/2006

Sri **Kaleem Ullah Khan**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Barabanki.

No. 452 /DR(S)/2006

Sri **Shamsher Bahadur Singh**, Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge/ Special Judge, Barabanki vice Sri Ashok Kumar-V.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Barabanki in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 453 /DR(S)/2006

Sri **Ashok Kumar-V**, Special Judge/ Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge/ Special Judge, Barabanki vice Sri Vinod Kumar Yadav.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Barabanki against the special court created for trying cases under the said Act.

No. 454 /DR(S)/2006

Sri **Vinod Kumar Yadav**, Special Judge/ Additional District & Sessions Judge, Barabanki to be Additional District & Sessions Judge, Barabanki.

No. 455 /DR(S)/2006

Sri **Subedar Yadav**, Additional District & Sessions Judge, Fast Track Court, Ballia to be Additional District & Sessions Judge, Gorakhpur.

No. 456 /DR(S)/2006

Sri **Amerika Singh**, Additional District & Sessions Judge, Fast Track Court, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 457 /DR(S)/2006

Sri **Jai Krishan Tiwari**, Additional District & Sessions Judge, Fast Track Court, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 458 /DR(S)/2006

Sri **Santosh Kumar Vishwakarma**, Additional District & Sessions Judge, Fast Track Court, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 459 /DR(S)/2006

Sri **Krishna Murari Lal Srivastava**, Special Judge, Anti Corruption, Gorakhpur to be Additional District & Sessions Judge, Sitapur.

No. 460 /DR(S)/2006

Sri **Subhash Chandra Bose**, Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Kanpur Dehat.

No. 461 /DR(S)/2006

Sri **Surendra Kumar Srivastava**, Additional District & Sessions Judge, Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Kanpur Dehat vice Sri Shubhendra Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kanpur Dehat in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 462 /DR(S)/2006

Sri **Shubhendra Kumar**, Special Judge/ Additional District & Sessions Judge, Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Kanpur Dehat vice Sri Indra Jeet Verma.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Kanpur Dehat against the special court created for trying cases under the said Act.

No. 463 /DR(S)/2006

Sri **Indra Jeet Verma**, Special Judge/ Additional District & Sessions Judge, Kanpur Dehat to be Additional District & Sessions Judge, Gorakhpur.

No. 464 /DR(S)/2006

Sri **Chandra Pal**, Additional District & Sessions Judge, Fast Track Court, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Hamirpur in the vacant court.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Hamirpur against the special court created for trying cases under the said Act.

No. 465 /DR(S)/2006

Sri **Yogesh Kumar**, Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge/ Special Judge, Mathura vice Sri Shyam Lal-I.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mathura against the special court created for trying cases under the said Act.

No. 466 /DR(S)/2006

Sri **Shyam Lal-I**, Special Judge/ Additional District & Sessions Judge, Mathura to be Additional District & Sessions Judge, Lucknow.

No. 467 /DR(S)/2006

Sri **Faridul Haque**, Additional District & Sessions Judge, Fast Track Court, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 468 /DR(S)/2006

Sri **Ram Krishna Shukla**, Additional District & Sessions Judge, Fast Track Court, Hardoi to be Additional District & Sessions Judge, Hardoi.

No. 469 /DR(S)/2006

Sri **Ram Naresh Misra**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Mirzapur.

No. 470 /DR(S)/2006

Sri **Shiva Prakash Misra**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge/ Special Judge, Mirzapur vice Sri Om Prakash Sinha.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Mirzapur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 471 /DR(S)/2006

Sri **Om Prakash Sinha**, Special Judge/ Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Mirzapur.

No. 472 /DR(S)/2006

Sri **Deepak Kumar**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Gorakhpur.

No. 473 /DR(S)/2006

Sri **Alok Saxena**, Additional District & Sessions Judge, Fast Track Court, Saharanpur to be Additional District & Sessions Judge, Hardoi.

No. 474 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Mahendra Singh-II**, Additional District & Sessions Judge, Fast Track Court, Jalaun at Orai to be Additional District & Sessions Judge, Jalaun at Orai.

No. 475 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Arun Kumar Misra**, Additional District & Sessions Judge, Fast Track Court, Jaunpur to be Additional District & Sessions Judge, Jaunpur.

No. 476 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Chandra Bhushan Singh**, Additional District & Sessions Judge, Fast Track Court, Jaunpur to be Additional District & Sessions Judge/Special Judge, Jaunpur vice Sri Brij Bhushan Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jaunpur against the special court created for trying cases under the said Act.

No. 477 /DR(S)/2006

Sri **Brij Bhushan Pandey**, Special Judge/ Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge, Jaunpur.

No. 478 /DR(S)/2006

Sri **Rajendra Chand**, Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar to be Additional District & Sessions Judge, Jaunpur.

No. 479 /DR(S)/2006

Sri **Narayan Singh-II**, Additional District & Sessions Judge, Jaunpur to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Surendra Kumar Singh Yadav.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 480 /DR(S)/2006

Sri **Surendra Kumar Singh Yadav**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Dinesh Kumar Sharma-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 481 /DR(S)/2006

Sri **Dinesh Kumar Sharma-I**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Shailendra Dutt Paliwal.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 482 /DR(S)/2006

Sri **Shailendra Dutt Paliwal**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Om Prakash Dixit.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etawah against the special court created for trying cases under the said Act.

No. 483 /DR(S)/2006

Sri **Om Prakash Dixit**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah.

No. 484 /DR(S)/2006

Sri **Brajendra Singh-III**, Additional District & Sessions Judge, Fast Track Court, Jhansi to be Additional District & Sessions Judge, Jhansi.

No. 485 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Bani Singh Nirala**, Additional District & Sessions Judge, Fast Track Court, Jyotiba Phule Nagar to be Additional District & Sessions Judge/ Special Judge, Jyotiba Phule Nagar vice Sri Mushaffey Ahmad.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jyotiba Phule Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 486 /DR(S)/2006

Sri **Mushaffey Ahamd**, Special Judge/ Additional District & Sessions Judge, Jyotiba Phule Nagar to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Mool Chand (Shukla).

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 487 /DR(S)/2006

Sri **Mool Chand (Shukla)**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Jalaun at Orai.

No. 488 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Satendra Singh**, Additional District & Sessions Judge, Fast Track Court, Kaushambi to be Additional District & Sessions Judge, Jyotiba Phule Nagar.

No. 489 /DR(S)/2006

Sri **Sudhir Kumar-II**, Additional District & Sessions Judge, Fast Track Court, Kanpur Dehat to be Additional District & Sessions Judge, Kanpur Dehat.

No. 490 /DR(S)/2006

Sri **Surendra Pal Goyal**, Additional District & Sessions Judge, Fast Track Court, Kanpur Dehat to be Additional District & Sessions Judge, Kanpur Dehat.

No. 491 /DR(S)/2006

Sri **Naseer Ahmad-I**, Additional District & Sessions Judge, Kanpur Dehat to be Additional District & Sessions Judge/ Special Judge, Shahjahanpur vice Sri Raj Vir Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Shahjahanpur against the special court created for trying cases under the said Act.

No. 492 /DR(S)/2006

Sri **Raj Vir Sharma**, Special Judge/ Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 493 /DR(S)/2006

Sri **Mohd. Tahir**, Additional District & Sessions Judge, Shahjahanpur to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Satyendra Kumar Agarwal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jalaun at Orai in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 494 /DR(S)/2006

Sri **Satyendra Kumar Agarwal**, Additional District & Sessions Judge/ Special Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Brijesh Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

No. 495 /DR(S)/2006

Sri **Brijesh Kumar**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Kannauj.

No. 496 /DR(S)/2006

Sri **Ashwani Kumar Singh**, Additional District & Sessions Judge, Fast Track Court, Kanpur Dehat to be Additional District & Sessions Judge, Kanpur Dehat.

No. 497 /DR(S)/2006

Sri **Sohan Lal Srivastava**, Additional District & Sessions Judge, Fast Track Court, Mirzapur to be Additional District & Sessions Judge, Kanpur Nagar.

No. 498 /DR(S)/2006

Sri **Lokendra Kumar Rathi**, Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 499 /DR(S)/2006

Sri **Mukesh Prakash**, Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 500 /DR(S)/2006

Sri **Shashi Mauli Tiwari**, Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 501 /DR(S)/2006

Sri **Anil Kumar Gupta**, Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 502 /DR(S)/2006

Sri **Devendra Kumar Garg**, Additional District & Sessions Judge, Fast Track Court, Bulandshahar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 503 /DR(S)/2006

Sri **Sukhbeer Singh, Rana**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Etah.

No. 504 /DR(S)/2006

Sri **Raghendra Prasad (Pandey)**, Additional District & Sessions Judge, Fast Track Court, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 505 /DR(S)/2006

Sri **Ram Pratap Misra**, Additional Principal Judge, Family Court, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Sitapur vice Sri Ambrish Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sitapur against the special court created for trying cases under the said Act.

No. 506 /DR(S)/2006

Sri **Ambrish Kumar**, Special Judge/ Additional District & Sessions Judge, Sitapur to be Additional District & Sessions Judge, Firozabad.

No. 507 /DR(S)/2006

Sri **Jang Bahadur Singh-III**, Additional District & Sessions Judge, Fast Track Court, Lakhimpur Kheri to be Additional District & Sessions Judge/ Special Judge, Lakhimpur Kheri vice Sri Shaffiquddin.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Lakhimpur Kheri against the special court created for trying cases under the said Act.

No. 508 /DR(S)/2006

Sri **Shafiquddin**, Special Judge/ Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge/ Special Judge, Kannauj vice Sri Dileep Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kannauj in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 509 /DR(S)/2006

Sri **Dileep Singh**, Special Judge/ Additional District & Sessions Judge, Kannauj to be Additional District & Sessions Judge, Fatehpur.

No. 510 /DR(S)/2006

Sri **Shiv Pal Singh**, Additional District & Sessions Judge, Fast Track Court, Etah to be Additional District & Sessions Judge, Lakhimpur Kheri.

No. 511 /DR(S)/2006

Sri **Ram Charan Chaudhary**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Kanpur Nagar.

No. 512 /DR(S)/2006

Sri **Narendra Kumar Garg**, Additional District & Sessions Judge, Lakhimpur Kheri to be Additional District & Sessions Judge, Etawah.

No. 513 /DR(S)/2006

Sri **Ram Mohan Sharma**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Jhansi in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jhansi against the special court created for trying cases under the said Act.

No. 514 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Dinesh Kumar Singh-II**, Additional District & Sessions Judge, Fast Track Court, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 515 /DR(S)/2006

In Superssion of Court's Notification No. 1400/DR(S)/2005 dated 4.6.2005, Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Pradeep Kumar Dubey**, Additional Legal Adviser, Governor Secratiate, U.P. Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 516 /DR(S)/2006

Sri **Mohd. Hussain**, Additional District & Sessions Judge, Fast Track Court, Ghazipur to be Additional District & Sessions Judge, Lucknow.

No. 517 /DR(S)/2006

Sri **Anil Kumar Pundir**, Additional District & Sessions Judge, Fast Track Court, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 518 /DR(S)/2006

Smt. **Prem Kala Singh**, Additional District & Sessions Judge, Fast Track Court, Lucknow to be Additional District & Sessions Judge, Lucknow.

No. 519 /DR(S)/2006

Sri **Deepak Kumar Srivastava-I**, Special Judge, Anti Corruption (West), Lucknow to be Additional District & Sessions Judge, Ghaziabad.

No. 520 /DR(S)/2006

Sri **Ashok Kumar Verma**, Additional District & Sessions Judge, Fast Track Court, Etawah to be Additional District & Sessions Judge, Mahoba.

No. 521 /DR(S)/2006

Sri **Nag Narain Rai**, Additional District & Sessions Judge, Fast Track Court, Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 522 /DR(S)/2006

Sri **Arvind Kumar Singh**, Additional District & Sessions Judge, Fast Track Court, Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 523 /DR(S)/2006

Sri **Krishna Kant Pandey**, Additional District & Sessions Judge, Fast Track Court, Mathura to be Additional District & Sessions Judge, Mathura.

No. 524 /DR(S)/2006

Sri **Madhu Sudan Wadhwa**, Additional District & Sessions Judge, Fast Track Court, Bareilly to be Additional District & Sessions Judge, Mathura.

No. 525 /DR(S)/2006

Smt. **Saroj Yadav**, Additional District & Sessions Judge, Fast Track Court, Mathura to be Additional District & Sessions Judge, Mathura.

No. 526 /DR(S)/2006

Sri **Lal Bahadur-II**, Additional District & Sessions Judge, Fast Track Court, Meerut to be Additional District & Sessions Judge, Meerut.

No. 527 /DR(S)/2006

Sri **Suresh Singh Yadav**, Additional District & Sessions Judge, Fast Track Court, Meerut to be Additional District & Sessions Judge, Meerut.

No. 528 /DR(S)/2006

Sri **Upendra Kumar**, Additional District & Sessions Judge, Fast Track Court, Meerut to be Additional District & Sessions Judge, Meerut.

No. 529 /DR(S)/2006

Sri **Ram Preeti Dwivedi**, Additional District & Sessions Judge, Fast Track Court, Meerut to be Additional District & Sessions Judge, Meerut.

No. 530 /DR(S)/2006

Sri **Ashok Kumar-VIII**, Principal Judge, Family Court, Meerut to be Additional District & Sessions Judge, Mau.

No. 531 /DR(S)/2006

Sri **Brahma Din Verma**, Additional District & Sessions Judge, Fast Track Court, Fatehpur to be Additional District & Sessions Judge/ Special Judge, Mirzapur vice Sri Sadho Ram.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mirzapur against the special court created for trying cases under the said Act.

No. 532 /DR(S)/2006

Sri **Sadho Ram**, Special Judge/ Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge/ Special Judge, Hamirpur vice Sri Jagendra Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hamirpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 533 /DR(S)/2006

Sri **Jagendra Singh**, Special Judge/ Additional District & Sessions Judge, Hamirpur to be Additional District & Sessions Judge, Ghaziabad.

No. 534 /DR(S)/2006

Sri **Raja Ram Saroj**, Additional District & Sessions Judge, Mirzapur to be Additional District & Sessions Judge, Jhansi.

No. 535 /DR(S)/2006

Sri **Sudeep Kumar Banerjee**, Additional District & Sessions Judge, Fast Track Court, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 536 /DR(S)/2006

Sri **Shiv Nath**, Additional District & Sessions Judge, Moradabad to be Additional District & Sessions Judge, Raebareli.

No. 537 /DR(S)/2006

Sri **Vinay Srivastava**, Additional District & Sessions Judge, Fast Track Court, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 538 /DR(S)/2006

Sri **Shamsher Chandra**, Additional District & Sessions Judge, Fast Track Court, Moradabad to be Additional District & Sessions Judge, Moradabad.

No. 539 /DR(S)/2006

Sri **Subhash Chandra-IV**, Principal Judge, Family Court, Moradabad to be Additional District & Sessions Judge, Firozabad.

No. 540 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Dinesh Kumar Sharma-II**, Additional District & Sessions Judge, Fast Track Court, Kairana (Muzaffarnagar) to be Additional District & Sessions Judge, Muzaffarnagar.

No. 541 /DR(S)/2006

Sri **Ram Adhar Ram**, Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 542 /DR(S)/2006

Sri **Satish Chandra Sharma**, Additional District & Sessions Judge, Fast Track Court, Banda to be Additional District & Sessions Judge, Muzaffarnagar.

No. 543 /DR(S)/2006

Sri **Chaitanya Kumar Kulshrestha**, Additional District & Sessions Judge, Fast Track Court, Muzaffarnagar to be Additional District & Sessions Judge, Muzaffarnagar.

No. 544 /DR(S)/2006

Sri **Ghanshyam Pathak**, Additional District & Sessions Judge, Fast Track Court, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

No. 545 /DR(S)/2006

Sri **Rakesh Kumar Upadhyay**, Additional District & Sessions Judge, Fast Track Court, Shrawasti at Bhinga to be Additional District & Sessions Judge, Pilibhit.

No. 546 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Sanjeev Shiromani**, Additional District & Sessions Judge, Fast Track Court, Pratapgarh to be Additional District & Sessions Judge, Pratapgarh.

No. 547 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Surendra Pal Singh**, Additional District & Sessions Judge, Fast Track Court, Rampur to be Additional District & Sessions Judge, Rampur.

No. 548 /DR(S)/2006

Sri **Pramod Kumar Misra**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge/ Special Judge, Rampur vice Sri Hukum Singh-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Rampur against the special court created for trying cases under the said Act.

No. 549 /DR(S)/2006

Sri **Hukum Singh-III**, Special Judge/ Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Rampur.

No. 550 /DR(S)/2006

Sri **Umesh Chandra Srivastava**, Additional District & Sessions Judge, Rampur to be Additional District & Sessions Judge, Saharanpur.

No. 551 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Ganesh Mohan Sharma**, Additional District & Sessions Judge, Fast Track Court, Saharanpur to be Additional District & Sessions Judge, Saharanpur.

No. 552 /DR(S)/2006

Sri **Ajay Tyagi**, Additional District & Sessions Judge, Fast Track Court, Mahoba to be Additional District & Sessions Judge, Saharanpur.

No. 553 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Krishan Kumar-IV**, Additional District & Sessions Judge, Fast Track Court, Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 554 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Sanjai**, Additional District & Sessions Judge, Fast Track Court, Maharajganj to be Additional District & Sessions Judge, Shahjahanpur.

No. 555 /DR(S)/2006

Sri **Mohd. Aslam**, Additional District & Sessions Judge, Fast Track Court, Shahjahanpur to be Additional District & Sessions Judge, Shahjahanpur.

No. 556 /DR(S)/2006

Sri **Vinod Kumar-II**, Additional District & Sessions Judge, Fast Track Court, Faizabad to be Additional District & Sessions Judge, Sitapur.

No. 557 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Satya Prakash Naik**, Additional District & Sessions Judge, Fast Track Court, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 558 /DR(S)/2006

Sri **Razi Ahmad**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Sitapur.

No. 559 /DR(S)/2006

Sri **Surya Kumar Singh**, Additional District & Sessions Judge, Fast Track Court, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 560 /DR(S)/2006

Sri **Narendra Singh Rawal**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Varanasi.

No. 561 /DR(S)/2006

Sri **Bikanoo Ram**, Additional District & Sessions Judge, Fast Track Court, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Devendra Kumar Tiwari.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Sultanpur against the special court created for trying cases under the said Act.

No. 562 /DR(S)/2006

Sri **Devendra Kumar Tiwari**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge/ Special Judge, Kanpur Nagar vice Sri Ishwar Dayal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Kanpur Nagar in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 563 /DR(S)/2006

Sri **Ishwar Dayal**, Special Judge/ Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge, Kanpur Nagar.

No. 564 /DR(S)/2006

Sri **Sangam Lal**, Additional District & Sessions Judge, Fast Track Court, Sultanpur to be Additional District & Sessions Judge, Sultanpur.

No. 565 /DR(S)/2006

Sri **Om Prakash Goel**, Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Kannauj.

No. 566 /DR(S)/2006

Sri **Mahesh Prasad Srivastava**, Additional District & Sessions Judge, Fast Track Court, Bulandshahar to be Additional District & Sessions Judge/ Special Judge, Sultanpur vice Sri Tariq Manzoor Khan.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Sultanpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 567 /DR(S)/2006

Sri **Tariq Manzoor Khan**, Special Judge/ Additional District & Sessions Judge, Sultanpur to be Additional District & Sessions Judge, Allahabad.

No. 568 /DR(S)/2006

Sri **Ratan Lal Dhar**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Ghaziabad vice Smt. Sudha Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Ghaziabad against the special court created for trying cases under the said Act.

No. 569 /DR(S)/2006

Smt. **Sudha Sharma**, Special Judge/ Additional District & Sessions Judge, Ghaziabad to be Additional District & Sessions Judge, Kasganj (Etah).

No. 570 /DR(S)/2006

Sri **Om Prakash Agarwal**, Additional District & Sessions Judge, Kasganj (Etah) to be Additional District & Sessions Judge, Jhansi.

No. 571 /DR(S)/2006

Pursuant to Government Appointment/Notification No. 1889/II-4-2006-32(2)/2005 dated 4.5.2006, Sri **Santosh Kumar Pandey**, Additional District & Sessions Judge, Fast Track Court, Ambedkarnagar at Akbarpur to be Additional District & Sessions Judge, Unnao.

No. 572 /DR(S)/2006

Sri **Vijay Kumar Agarwal**, Additional District & Sessions Judge, Fast Track Court, Kaushambi to be Additional District & Sessions Judge, Unnao.

No. 573 /DR(S)/2006

Sri **Harish Kumar**, Additional District & Sessions Judge, Fast Track Court, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 574 /DR(S)/2006

Sri **Syed Aftab Hussain Rizvi**, Additional District & Sessions Judge, Fast Track Court, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 575 /DR(S)/2006

Sri **Chandra Mauli Shukla**, Additional District & Sessions Judge, Fast Track Court, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 576 /DR(S)/2006

Sri **Shiv Prasad**, Additional District & Sessions Judge, Fast Track Court, Ghaziabad to be Additional District & Sessions Judge, Varanasi.

No. 577 /DR(S)/2006

Sri **Nand Lal**, Additional District & Sessions Judge, Fast Track Court, Aligarh to be Additional District & Sessions Judge, Varanasi.

No. 578 /DR(S)/2006

Sri **Gopal Kulshrestha**, Additional District & Sessions Judge, Fast Track Court, Bijnor to be Additional District & Sessions Judge, Varanasi.

No. 579 /DR(S)/2006

Sri **Anil Kumar Agarwal**, Special Judge, Anti Corruption, Varanasi to be Additional District & Sessions Judge, Farrukhabad.

No. 580 /DR(S)/2006

Sri **Bharat Prasad Vishwakarma**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Saharanpur.

No. 581 /DR(S)/2006

Sri **Nand Lal Agarwal**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Ram Pal Singh-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 582 /DR(S)/2006

Sri **Ram Pal Singh-I**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 583 /DR(S)/2006

On reversion to the regular line Sri **Anurag Kumar**, Judicial Member, Trade Tax Tribunal, Jhansi to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Brijesh Kumar Nigam.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 584 /DR(S)/2006

Sri **Brijesh Kumar Nigam**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

No. 585 /DR(S)/2006

Sri **Mohd. Adil**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Varanasi.

No. 586 /DR(S)/2006

On reversion to the regular line Sri **Vinay Kumar Mathur**, Special Secretary, & Additional L.R., Government of U.P. Lucknow to be Additional District & Sessions Judge, Allahabad.

No. 587 /DR(S)/2006

Km. **Manju Nigam**, Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge/ Special Judge, Allahabad vice Sri Manoj Kumar Singhal.

She is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Allahabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 588 /DR(S)/2006

Sri **Manoj Kumar Singhal**, Special Judge/ Additional District & Sessions Judge, Allahabad to be Additional District & Sessions Judge, Muzaffarnagar.

No. 589 /DR(S)/2006

Sri **Khalid Iqbal**, Additional District & Sessions Judge, Muzaffarnagar to be Additional District & Sessions Judge, Agra.

No. 590 /DR(S)/2006

Sri **Daljinder Pal Singh**, Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Fatehpur.

No. 591 /DR(S)/2006

On reversion to the regular line Sri **Amar Jeet Singh**, Presiding Officer, Nagar Mahapalika Tribunal, Agra to be Additional District & Sessions Judge, Budaun.

No. 592 /DR(S)/2006

On reversion to the regular line Sri **Shambho Saran Gupta**, Judicial Member, Trade Tax Tribunal, Agra to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Dinesh Kumar Gupta.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Deoria against the special court created for trying cases under the said Act.

No. 593 /DR(S)/2006

Sri **Dinesh Kumar Gupta**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge, Deoria.

No. 594 /DR(S)/2006

Sri **Rahul Misra**, Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Deoria vice Sri Radhey Shyam Yadav-I.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Deoria in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 595 /DR(S)/2006

Sri **Radhey Shyam Yadav-I**, Special Judge/ Additional District & Sessions Judge, Deoria to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Bankey Lal Misra.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

No. 596 /DR(S)/2006

Sri **Bankey Lal Misra**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

No. 597 /DR(S)/2006

On reversion to the regular line Sri **Ashok Kumar Tiwari**, Legal Adviser, U.P.S.R.T.C., Lucknow to be Additional District & Sessions Judge/ Special Judge, Etah vice Sri Krishna Singh.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etah against the special court created for trying cases under the said Act.

No. 598 /DR(S)/2006

Sri **Krishna Singh**, Special Judge/ Additional District & Sessions Judge, Etah to be Additional District & Sessions Judge, Etah.

No. 599 /DR(S)/2006

On reversion to the regular line Sri **Mahesh Chandra Sharma**, Special Secretary & Additional L.R. Government of U.P., Lucknow to be Additional District & Sessions Judge/ Special Judge, Fatehpur vice Sri Subhash Chandra Kulshrestha.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Fatehpur against the special court created for trying cases under the said Act.

No. 600 /DR(S)/2006

Sri **Subhash Chandra Kulshrestha**, Special Judge/ Additional District & Sessions Judge, Fatehpur to be Additional District & Sessions Judge, Firozabad.

No. 601 /DR(S)/2006

Sri **Amar Singh Chauhan**, Principal Judge, Family Court, Agra to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Abhai Kumar.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 602 /DR(S)/2006

Sri **Abhai Kumar**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Satya Narain Agnihotri.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

No. 603 /DR(S)/2006

Sri **Satya Nrain Agnihotri**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

No. 604 /DR(S)/2006

On reversion to the regular line Sri **Raghubar Dayal**, Judicial Member, Trade Tax Tribunal, Agra to be Additional District & Sessions Judge, Meerut.

No. 605 /DR(S)/2006

On reversion to the regular line Sri **Yatish Chandra Gupta**, Additional Law Officer, U.P. Power Corporation Limited, Lucknow to be Additional District & Sessions Judge, Pilibhit.

No. 606 /DR(S)/2006

Sri **Mahendra Dayal**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Janardan Kumar Goel.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Agra in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 607 /DR(S)/2006

Sri **Janardan Kumar Goel**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge/ Special Judge, Agra vice Sri Alok Kumar Bose.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Agra against the special court created for trying cases under the said Act.

No. 608 /DR(S)/2006

Sri **Alok Kumar Bose**, Special Judge/ Additional District & Sessions Judge, Agra to be Additional District & Sessions Judge, Agra.

No. 609 /DR(S)/2006

On reversion to the regular line Sri **Ajai Verma**, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow to be Additional District & Sessions Judge, Unnao.

No. 610 /DR(S)/2006

Sri **Udit Narain Singh**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Ghazipur.

No. 611 /DR(S)/2006

Sri **Ramesh Tiwari**, Additional District & Sessions Judge, Ghazipur to be Additional District & Sessions Judge, Chitrakoot.

No. 612 /DR(S)/2006

On reversion to the regular line Sri **Gyan Chandra**, Secretary, Office of Lok Ayukta, U.P. Lucknow to be Additional District & Sessions Judge/ Special Judge, Unnao in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Unnao in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 613 /DR(S)/2006

On reversion to the regular line Sri **Devendra Nath Agarwal**, Judicial Member, Trade Tax Tribunal, Ghaziabad to be Additional District & Sessions Judge/ Special Judge, Varanasi vice Sri Umesh Chandra Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Varanasi against the special court created for trying cases under the said Act.

No. 614 /DR(S)/2006

Sri **Umesh Chandra Pandey**, Special Judge/ Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Varanasi.

No. 615 /DR(S)/2006

On reversion to the regular line Sri **Tanveer Ahmad Siddiqui**, Special Secretary & Additional L.R. Government of U.P., Lucknow to be Additional District & Sessions Judge, Varanasi.

No. 616 /DR(S)/2006

Sri **Swaroop Narain Dwivedi**, Additional District & Sessions Judge, Varanasi to be Additional District & Sessions Judge, Mainpuri.

No. 617 /DR(S)/2006

Sri **Subhash Chandra-III**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Shyam Vinod.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Mainpuri in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 618 /DR(S)/2006

Sri **Shyam Vinod**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Shyam Sunder.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Mainpuri against the special court created for trying cases under the said Act.

No. 619 /DR(S)/2006

Sri **Shyam Sunder**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge/ Special Judge, Mainpuri vice Sri Pradeep Chaudhary.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Mainpuri against the special court created for trying cases under the said Act.

No. 620 /DR(S)/2006

Sri **Pradeep Chaudhary**, Special Judge/ Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Mainpuri.

No. 621 /DR(S)/2006

Sri **Mahendra Singh-I**, Additional District & Sessions Judge, Mainpuri to be Additional District & Sessions Judge, Muzaffarnagar.

No. 622 /DR(S)/2006

Sri **Vijendra Pal Singh-I**, Additional District & Sessions Judge, Kanpur Nagar to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Naresh Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Budaun in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 623 /DR(S)/2006

Sri **Naresh Singh**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge/ Special Judge, Budaun vice Sri Saeed-Uz-Zaman Siddiqui.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Budaun against the special court created for trying cases under the said Act.

No. 624 /DR(S)/2006

Sri **Saeed-Uz-Zaman-Siddiqui**, Special Judge/ Additional District & Sessions Judge, Budaun to be Additional District & Sessions Judge, Kanpur Nagar.

BY ORDER OF THE COURT,

Sd/-

**(SWATANTRA SINGH)
REGISTRAR GENERAL**

No. 95 /DR(S)/2006 Dated: Allahabad : June 3, 2006

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request that the following officers be relieved from their present posts, so as to enable them to hand over charge of their present post in the afternoon of 6th June, 2006.
 - (i) Sri **Raghubar Dayal**, Judicial Member, Trade Tax Tribunal, Agra.
 - (ii) Sri **Shambhoo Saran Gupta**, Judicial Member, Trade Tax Tribunal, Agra.

- (iii) Sri **Amar Jeet Singh**, Presiding Officer, Nagar Mahapalika Tribunal, Agra.
- (iv) Sri **Devendra Nath Agarwal**, Judicial Member, Trade Tax Tribunal, Ghaziabad.
- (v) Sri **Anurag Kumar**, Judicial Member, Trade Tax Tribunal, Jhansi.
- (vi) Sri **Vinay Kumar Mathur**, Special Secretary, & Additional L.R., Government of U.P. Lucknow.
- (vii) Sri **Tanveer Ahmad Siddiqui**, Special Secretary & Additional L.R. Government of U.P., Lucknow .
- (viii) Sri **Yatish Chandra Gupta**, Additional Law Officer, U.P. Power Corporation Limited, Lucknow.
- (ix) Sri **Mahesh Chandra Sharma**, Special Secretary & Additional L.R. Government of U.P., Lucknow.
- (x) Sri **Gyan Chandra**, Secretary, Office of Lok Ayukta, U.P. Lucknow.
- (xi) Sri **Ajai Verma**, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow
- (xii) Sri **Ashok Kumar Tiwari**, Legal Adviser, U.P.S.R.T.C., Lucknow.
- (xiii) Sri **Pradeep Kumar Dubey**, Additional Legal Adviser, Governor Secratiate, U.P. Lucknow.

2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and shall proceed to take over charge of their new postings after availing of their usual joining time.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The Officers who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of F.H.B. volume-III:-

8.
 - (i) Sri **Raghubar Dayal**, Judicial Member, Trade Tax Tribunal, Agra.
 - (ii) Sri **Shambhoo Saran Gupta**, Judicial Member, Trade Tax Tribunal, Agra.
 - (iii) Sri **Amar Jeet Singh**, Presiding Officer, Nagar Mahapalika Tribunal, Agra.
 - (iv) Sri **Devendra Nath Agarwal**, Judicial Member, Trade Tax Tribunal, Ghaziabad.
 - (v) Sri **Anurag Kumar**, Judicial Member, Trade Tax Tribunal, Jhansi.
 - (vi) Sri **Vinay Kumar Mathur**, Special Secretary, & Additional L.R., Government of U.P. Lucknow.
 - (vii) Sri **Tanveer Ahmad Siddiqui**, Special Secretary & Additional L.R. Government of U.P., Lucknow .
 - (viii) Sri **Yatish Chandra Gupta**, Additional Law Officer, U.P. Power Corporation Limited, Lucknow.
 - (ix) Sri **Mahesh Chandra Sharma**, Special Secretary & Additional L.R. Government of U.P., Lucknow.
 - (x) Sri **Gyan Chandra**, Secretary, Office of Lok Ayukta, U.P. Lucknow.
 - (xi) Sri **Ajai Verma**, Presiding Officer, Nagar Mahapalika Tribunal, Lucknow
 - (xii) Sri **Ashok Kumar Tiwari**, Legal Adviser, U.P.S.R.T.C., Lucknow.

- (xiii) Sri **Pradeep Kumar Dubey**, Additional Legal Adviser, Governor Secratiate, U.P. Lucknow.

The officers mentioned above shall handover charge of their present posts in the afternoon of 6th June, 2006 and shall proceed to take over charge of their new postings after availing of their usual joining time.

9. The Registrar, High Court, Lucknow Bench, Lucknow with the request to place this notification before the Hon'ble Judges sitting at Lucknow for their Lordships kind perusal. (Information available on E-mail).
10. The Registrar (Confidential), High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Section Officer (Admin.A-3), High Court, Allahabad.
14. The Section Officer (Confidential "B" section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad for their Lordships kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR(SERVICES)